

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**ORIGINAL APPLICATION No. 07 OF 2024 (SZ)**

**With**

**ORIGINAL APPLICATION No. 194 OF 2025 (SZ)**

**IN THE MATTER OF:**

Tandur Citizens Welfare Society,  
Telangana

....

Applicant(s)

Versus

The Collector,  
The Collector of Vikarabad,  
Burgupally and Ors

....

Respondent(s)

**And**

Tandur Citizens Welfare Society,  
Telangana.

....

Applicant(s)

Versus

The Engineer in Chief,  
Irrigation & CAD Department,  
Hyderabad and Ors

....

Respondent(s)

**REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (R3 & R8)**

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**Place: Hyderabad.**

**Date: 09-04-2026.**



**COUNSEL FOR RESPONDENT Nos. 3 & 8**

**T. SAI KRISHNAN**

**REPORT OF THE TELANGANA POLLUTION CONTROL BOARD (R3)  
IN O.A. NO.7 OF 2024 and O.A. No. 194 of 2025 FILED BY TANDUR  
CITIZENS WELFARE SOCIETY, TELANGANA.**

Tandur Citizens Welfare Society has filed Original Application No. 7 of 2024 before Hon'ble NGT, Chennai with main prayer to prevent entering of sewerage of Tandur town & Kokat village into Kagna River and prevent spread of diseases due to such contamination.

In the matter, TGPCB also submitted reports vide report dated:27.02.2024, 06.08.2024, 29.11.2024 & 03.02.2026.

The Hon'ble NGT has reviewed the matter on 09.02.2025 and passed orders in Original Application No. 7 of 2024 with Original Application No. 194 of 2025 and directed the District Collector, Vikarabad District and Telangana Pollution Control Board to file further reports in the matter.

Main prayer of the Tandur Citizens Welfare Society in Original Application No. 194 of 2025 before Hon'ble NGT, Chennai is prevent encroachments, dumping of construction waste, entering of sewerage into Gollacheruvu & Malreddypally Cheruvu in Tandur town.

In this regard, following is submitted:

1. The Board has submitted a report dated 03.02.2026 to the Hon'ble NGT in O.A. No. 7 of 2025 and in O.A. No. 194 of 2025.
2. The TGPCB has addressed a letter dated 31.03.2026 to the Municipal commissioner to submit status on establishment of STP for treatment of sewerage and action taken report on dumping of construction & Demolition waste in the said water bodies in compliance of the Hon'ble NGT orders (Annexure - I).

Submitted.

**Date: 08.04.2026**  
**Place: Hyderabad.**

  
**ENVIRONMENTAL ENGINEER**  
**ENVIRONMENTAL ENGINEER**  
Telangana Pollution Control Board,  
Regional Office, Rangareddy.

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Annexure-I



**TELANGANA POLLUTION CONTROL BOARD  
REGIONAL OFFICE, RANGAREDDY**

# 6-3-1219, 2<sup>nd</sup> Floor, Block-C, Ward No.91, Near Country Club,  
Kundanbagh, Uma Nagar, Begumpet, Hyderabad.



Environmental Engineer

Email: ee-rr1-tspcb@telangnaa.gov.in

Lr. No.3/Gen/TGPCB/RO/RRD/2026- 1323

Date:31.03.2026

To  
The Municipal Commissioner,  
Tandur Municipality,  
Tandur, Vikarabad District.

Sir/Madam,

**Sub:** TGPCB - RO, Rangareddy– Hon'ble NGT, Chennai, O.A No. 194 of 2025 filed by Tandur Citizens Welfare Society – Directions issued by the Board – Requested to submit compliance on the directions and action taken report -- Reg.

- Ref:**
1. O.A No. 7 of 2024 filed by Tandur Citizens Welfare Society in Hon'ble NGT, Chennai
  2. O.A No. 194 of 2025 filed by Tandur Citizens Welfare Society in Hon'ble NGT, Chennai
  3. TGPCB Direction Dt.19.11.2024.
  4. T.O. Ltr No. 3/Gen/TGPCB/RO/RRD/2024 -919, dtd. 11.12.2025.
  5. Orders of the Hon'ble NGT, Chennai in O.A No. 7 of 2024 and O.A No. 194 of 2025, dated 09.02.2026.

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With reference to the above, it is to inform you that the TGPCB has reviewed the issue of discharge of sewerage water into Kagna river in matter of O.A No. 7 of 2024 filed by Tandur Citizens Welfare Society in Hon'ble NGT, Chennai and issued directions to Tandur Municipality on 19.11.2024.

Another original application has been filed by Tandur Citizens Welfare Society, vide O.A No.194 of 2025 before Hon'ble NGT, Chennai. The main prayer of applicant is to prevent encroachments, dumping of construction waste, entering of sewerage into Gollacheruvu & Malreddypally Cheruvu in Tandur Town.

The Hon'ble NGT orders dated 09.02.2026 in OA. No 07 of 2024 (SZ) with OA No. 194 of 2025 (SZ) directed the District Collector, Vikarabad District and Telangana Pollution Control Board to file further reports and posted the matter on 17.04.2026.

In view of compliance of the Hon'ble NGT orders, it is requested to submit status of establishment of STP for treatment of sewerage and action taken report on dumping of construction & Demolition waste in the said water bodies as per Construction and Demolition Waste Management Rules, 2016.

DESPATCHED  
On 31/03/2026

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It is requested to submit the above at the earliest so as to submit the same to Hon'ble NGT in compliance of the Hon'ble NGT orders.

*13/11/26*  
*[Signature]*  
ENVIRONMENTAL ENGINEER

ENVIRONMENTAL ENGINEER

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Copy submitted to The JCEE (Legal), TGPCB, Head Office, Hyderabad for kind information.  
Regional Office, Rangareddy.

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Annexure-II

Item Nos.05 & 06:-

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

[Through Physical Hearing (Hybrid Option)]

Original Application No.07 of 2024 (SZ)

With

Original Application No.194 of 2025(SZ)

IN THE MATTER OF:

Tandur Citizens Welfare Society,  
Telangana.

...Applicant(s)

*With*

The Collector,  
The Collector of Vikarabad,  
Burgupally and ors.



...Respondent(s)

*And*

Tandur Citizens Welfare Society,  
Telangana.

...Applicant(s)

*Versus*

The Engineer in Chief, Irrigation & CAD Department,  
Hyderabad and Ors.

...Respondent(s)

**Date of hearing: 09.02.2026.**

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**CORAM:**

**HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER**

**HON'BLE DR. PRASHANT GARGAVA, EXPERT MEMBER**

O.A. No.7/2024(SZ):

For Applicant(s): M/s. Swaminathan Law Associates,  
T.Hemalatha, T.Prabakar, P.R.S.  
Tamiznmaran, M. Prabhakar, Karthick  
Priya.K, Jayashree. N

For Respondent(s): Mr. Mohamed Aathic represented  
Mrs. H. Yasmeen Ali for R1, R2, R5 & R6.  
Mr. B. Rajaprabhakar represented  
Mr. T. Sai Krishnan for R3.  
Mrs. Jayalakshmi represented  
Mr. D.S. Ekambaram for R4.

O.A. No.194/2025(SZ):

For Applicant(s): M/s. Swaminathan Law Associates,  
T.Hemalatha, T.Prabakar, M.Prabaharan,  
P.Rajendran & Jayashree.N.

For Respondent(s): Mr. Mohamed Aathic represented  
Mrs. H. Yasmeen Ali for R1 to R7.  
Mr. B. Rajaprabhakar represented  
Mr. T. Sai Krishnan for R8.

**ORDER**

1. The report dated 07.02.2026 of the District Collector – Vikarabad and the report dated 03.02.2026 of the Telangana PCB are filed in O.A. No.07 of 2024(SZ).

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2. The report dated 03.02.2026 of the Telangana PCB is filed in O.A. No.194 of 2025(SZ).

3. It is stated that the two tenders floated earlier did not receive any response. Hence, both the District Collector, Vikarabad, and the Telangana PCB seeks time to file their further reports.

4. Post the matter on 17.04.2026.

Sd/-

Smt. Justice Pushpa Sathyanarayana, JM

Sd/-

Dr. Prashant Gargava, EM

O.A. No.07/2024 (SZ) &  
O.A. No.194/2025(SZ)  
09<sup>th</sup> February, 2026. AD.

